

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3363
ANSWERED ON:15.04.2010
OPERATION OF PRIVATE AIRLINES
Rawat Shri Ashok Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to permit new private airlines to operate flights in the country;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (c):-Apart from the airlines operating in the country, fulfilling the laid down Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation (DGCA), three companies were granted initial No Objection Certificate (NOC) to operate Scheduled Air Transport (Regional) Services and 01 company was granted initial NOC to operate Scheduled Air Transport (Cargo) Services. The details are as under:

- M/s. Star Aviation- Scheduled Air Transport (Regional) Services in Southern Region.
- M/s. Zav airways- Scheduled Air Transport (Regional) Services in East/North East Region.
- M/s. King Airways- Scheduled Air Transport (Regional) Services in Northern Region.
- M/s. Quikjet Cargo Airlines Pvt. Ltd.-Scheduled Air Transport (Cargo) Services.